

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

-----  
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
-----

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/164/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : SHRIRAM CITY UNION FINANCE LTD  
**NAME OF THE RESPONDENT(S)** : REX ROTARY INDIA PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M/s SHIRAM CITY UNION  
M/s RUCHAN ARYA. ADV SRINIVASNA. J.  
Counsel for Petitioner.  
14/7/17.



**ORDER**

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner is directed to send private notice to the respondent for their appearance and submissions and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on **03.08.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)